

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6743
ANSWERED ON:07.05.2015
NHS IN TELANGANA
Reddy,Kotha Prabhakar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has sanctioned three National Highways in Telangana State;
- (b) if so, the details thereof;
- (c) whether the Ministry has received any request from State Government of Telangana for extension of recently sanctioned National Highway upto Khammam district in Telangana;
- (d) if so, the details thereof; and
- (e) the response of the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) and (b) The number of state roads that have been declared as new National Highway in the State of Telangana till date are as follows:-

Name of State National Highway	No.	Total Length (in km)
Telangana	7, 9, 16, 202, 221, 222, 326	2686.84
New,	167 New, 150 New, 363	
New,	365 New, 565 New, 161,	
765 New, 50 New, 563 New &		
365A New		

(c) to (e) Yes Madam. Ministry has received request from State Government of Telangana for extension of new NH No. 563 upto Khammam. However, expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, inter-se-priority and availability of funds.